



കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ഒക്ടോബർ 24 24th October 2017	നമ്പർ } No. } 42
		1193 തുലാം 8 8th Thulam 1193	
		1939 കാർത്തികം 2 2nd Karthika 1939	

PART IV

Private Advertisements and Miscellaneous Notifications

**Before the Hon'ble Munsiff's Court,
Muvattupuzha**

O. P. (Succ) 4/2017

Petitioners:

1. J.Vilasiniamma, W/o P. K. Sivasankaran Nair, aged 67 years, Chelattuputhenpurayil House, Cheruvattoor Kara, Eramalloor Village, Kothamangalam Taluk, Ernakulam District.
2. C. S. Priya D/o P. K. Sivasankaran Nair, aged 42 years, Chelattuputhenpurayil House, Cheruvattoor Kara, Eramalloor Village, Kothamangalam Taluk, Ernakulam District.
3. C. S. Preetha D/o P. K. Sivasankaran Nair, aged 39 years, Chelattuputhenpurayil House, Cheruvattoor Kara, Eramalloor Village, Kothamangalam Taluk, Ernakulam District.

Respondent—Nil

Please take notice that the above named petitioners have filed the above number case for issuing a Succession Certificate to the petitioners for inheriting and succeeding to the amount covered under fixed deposit receipt No. SW/217736/24/2001 of Catholic Syrian Bank, Muvattupuzha Branch in the name of deceased P. K. Sivasankaran Nair husband of the 1st petitioner and father of 2nd and 3rd petitioners. The above case is posted to 14-11-2017 at 11 a. m. before the Munsiff's Court, Muvattupuzha. If anybody have any contentions to raise in the above petition they are directed to appear in person or pleader before the Munsiff's Court Muvattupuzha on 14-11-2017 at 11 a. m.

Thodupuzha,
17-8-2017.

ADV. C. K. VIDYASAGAR,
Counsel for the Plaintiff.

**INSURANCE MEDICAL SERVICES
DEPARTMENT**

NOTIFICATION

No. E6-12139/2017/DIMS.

5th October 2017.

The following is the Select List of Junior Superintendent for the year 2017, for promotion to the post of Senior Superintendent/Lay Secretary & Treasurer in the Insurance Medical Services Department as approved by the Government on recommendation of the DPC(Lower) held on 16-9-2017.

Select List 2017

1. Sri Mohammed Kutty, A.

Directorate of
Insurance Medical Services,
Thiruvananthapuram-14.

DR. AJITA NAIR, R.,
*Director of Insurance
Medical Services.*

PRINTING DEPARTMENT

ദർഘാസ് പരസ്യം

നമ്പർ 38/2017-18.

2017 ഒക്ടോബർ 12.

അച്ചടി വകുപ്പിൽ 2018-ലേക്കുള്ള ദിനസ്മരണകളിൽ (20000 എണ്ണം) വൈറോ ബൈന്റിംഗ് ചെയ്യുന്നതിനായി യോഗ്യതയുള്ളവരിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. കൂടുതൽ വിവരങ്ങൾക്കായി കേരള ഗവ. ഇ-പ്രൊക്യൂർമെന്റ് വെബ് പോർട്ടൽ പരിശോധിക്കേണ്ടതാണ്.

ടെണ്ടർ തുക—` 1,000 + 18% ജി. എസ്. ടി. 180
റൗണ്ടുട്ട് ടു ` 200 = ` 1,200

നിരതദ്രവ്യം (ആകെ തുകയുടെ 1%)—` 5,000.

അപേക്ഷിക്കേണ്ട അവസാന തീയതി—28-10-2017, 6 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—
1-11-2017, 11 മണി.

പണി പൂർത്തിയാക്കേണ്ട സമയം—ഉത്തരവിറക്കി 15 ദിവസത്തിനകം.

ദർഘാസ് വിവരങ്ങൾ

ഏകദേശം 21 സെ.മീ. നീളവും 1.4 സെ. മീ. കനവുമുള്ള 20000 എണ്ണം ദിനസ്മരണകളുടെ വൈറോ ബൈന്റിംഗ് തിരുവനന്തപുരം ഗവ. സെൻട്രൽ പ്രസ്സിലോ വകുപ്പ് നിർദ്ദേശിക്കുന്ന ഗവ. പ്രസ്സുകളിലോ ചെയ്യേണ്ടതാണ്. വർക്ക് ഓർഡർ ലഭിച്ച് 15 ദിവസത്തിനുള്ളിൽ ജോലികൾ പൂർത്തിയാക്കേണ്ടതാണ്. ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫാറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്.

No. 38/2017-18.

12th October 2017.

The Director of Printing, Government Central Press, Thiruvananthapuram-695 001 (0471-2331458) invites on behalf of Printing Department for the Wiro Binding of 20000 Nos. of Daily Remembrancer 2018 from eligible firms. For more details please see the Kerala Government e-procurement web Portal.

Cost of tender—` 1,000 + 18% GST 180
rounded to ` 200 = ` 1,200.

EMD @ 1% of estimate cost—` 5,000.

Last date and time of application—28-10-2017 @ 6 p. m.

Date and time of tender opening—
1-11-2017 @ 11 a. m.

Date of completion of work—Within 15 days from the date of receipt of work order.

Tender Details

The works include Wiro Binding of 20000 Daily Remembrancer 2018 of approximate size 21cm length & 1.4cm thickness. The work should be done at the Government Central Press, Thiruvananthapuram or any other Government Press in Kerala that the Department may decided and should be completed within 15 days from the date of receipt of the work order.